

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 108

IA No. 1266/ND/2021 in IB-251/ND/2020

IN THE MATTER OF:

M/s Indsao Infratech

...

Applicant

Vs.

M/s Mars BuildmartPvt. Ltd.

...

Respondent

Order under Section 9 of IBC.

Order delivered on 05.04.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Harshal Kumar, Adv.

For the RP

: Mr. Amit Goel, Adv.

ORDER

IA No. 1266/ND/2021:

This is an application filed under Section 19. Service affidavit has been filed. Service is complete on ex-directors. Today none appears for ex-directors. Let one more service be done. If none will appear on the next date on behalf of ex-directors, appropriate strictures will be passed against the ex-directors. Let copy of this order be served to ex-directors through all modes.

List on 06.05.2021.

Sd/-

SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)